

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 154 OF 2016 & IA NO. 330 OF 2016**

**APPEAL NO. 155 OF 2016 & IA NO. 333 OF 2016**

**AND**

**APPEAL NO. 293 OF 2016 & IA NO. 599 OF 2016**

**Dated: 9<sup>th</sup> May, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**APPEAL NO. 154 OF 2016 & IA NO. 330 OF 2016**

**Birla Textile Mills & Ors.**

.... **Appellant(s)**

**Vs.**

**Himachal Pradesh Electricity Regulatory Commission & Ors.**

.... **Respondent(s)**

Counsel for the Appellant(s) : Ms. Mandakini Ghosh  
Mr. Parinay Deepshah  
Mr. Ritika Singhal  
Ms. Surbhi Pandey

Counsel for the Respondent(s) : Mr. Shashank Pandit for  
Mr. Pradeep Misra for R-1

Ms. Swapna Seshadri  
Ms. Rhea Luthra  
Ms. Parichita Chowdhury  
Ms. Neha Garg for R-2

**APPEAL NO. 155 OF 2016 & IA NO. 333 OF 2016**

.... **Appellant(s)**

**Ambuja Cement Ltd.**

**Vs.**

**Himachal Pradesh State Electricity Board & Anr.**

.... **Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Shashank Pandit for  
Mr. Pradeep Misra for R-1

Ms. Swapna Seshadri  
Ms. Rhea Luthra  
Ms. Parichita Chowdhury  
Ms. Neha Garg for R-2

**APPEAL NO. 293 OF 2016 & IA NO. 599 OF 2016**

**M/s J. B. Rolling Mills Ltd. & Anr.**

.... **Appellant(s)**

**Vs.**

**Himachal Pradesh Electricity Regulatory Commission  
& Anr.**

.... **Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Shashank Pandit for  
Mr. Pradeep Misra for R-1

Ms. Swapna Seshadri  
Ms. Rhea Luthra  
Ms. Parichita Chowdhury  
Ms. Neha Garg for R-2

**ORDER**

As agreed by learned counsel for the parties, list these matters for  
hearing on **04.09.2018.**

**(Justice N. K. Patil)**  
**Judicial Member**

*ts/mk*

**(I.J. Kapoor)**  
**Technical Member**